

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 119/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Edelweiss Finance & Investments Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Rajesh Shah	Advocate	
	Ahmed Churnawala		

ORDER

C.S.A. No. 119/230-232/NCLT/MB/MAH/2017

C.S.A. No. 120/230-232/NCLT/MB/MAH/2017

C.S.A. No. 121/230-232/NCLT/MB/MAH/2017

CSAs are hereby disposed of.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial).

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical).